

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

80

Application No.390A/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2017

NAME OF THE PARTIES: Shah Group Builders & Infra Projects Ltd.

SECTION OF THE COMPANIES ACT: 73(4) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
80	Pratik Sarda along with Roshan Dsouza	ADVOCATE for Respondent	Balile

ORDER

Application No.390A/73(4)/NCLT/MB/MAH/2017

For the Company has sought time to going into details of the Fixed Deposits,
list this matter on 31.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)